

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
O.A. No. 168 of 2024 (SZ)**

M/s Hindustan Institute of Technology of Science,
(Deemed to be University)
Represented by its Registrar,
Prof. Dr. Muthukumar Subramanian
Padur, Chennai- 603 103

...Applicant(s)

Versus

Member Secretary, TNPCB,
Chennai and Ors.

...Respondent(s)

INDEX TO THE DOCUMENTS FILED BY RESPONDENT 2

S. No.	Date	Description	Page No.
1	28.10.2024	Letter No. F-NGT PETITION/KTC/JDO/ALR-CH/2024/Dt: 28.10.2024 of the Superintending Engineer, TWAD Board, KTC circle, Chennai.	1

Dated at Chennai on this the 28th day of November 2024



Counsel for the Respondent 2

T.W.A.D. BOARD

From.

Er.V.Shunmuga Raja, M.E.,
Superintending Engineer,
TWAD Board,
KTC Circle,
Chennai.

To

The Managing Director,
TWAD Board,
Head Office,
Chennai.

Lr.No: F-NGT-PETITION/KTC/JDO/ALR-CH/2024/Dt: 28.10.2024

Respected Sir,

Sub: TWAD Board –RWS Division- Chengalpattu - M/s Hindustan Institute of Technology and Science, Padur village, Chennai National Green Tribunal, Chennai application report submitted - Reg.

- Ref:**
1. EE/ RWS/ Chengalpattu Lr.No: F-NGT-PETITION/EE/RWS/CPT/2024/Dt: 08.10.2024
 2. NGT, Chennai O.A.No.16S of 2024 (SZ) filed by M/s H.I.E.T, Padur, Chennai
 3. The President/ Padur Ir.no: Nil /Dt 09.07.2024

I submit to state that in the NGT, Chennai O.A.No.16S of 2024 (SZ) petition was filed the M/s The Registrar, Hindustan Institute of Technology and Science(H.I.E.T), Padur, Chennai against the Member Secretary/TNPCB/Chennai, The Managing Director/TWAD Board/ Chennai, and the District Collector, Chengalpattu regarding flow of rain and sewage water from the storm water drain from the habitations of Padur Panchayat in to H.I.E.T campus and requested for suitable action to sort out the issue. In this regard the following details are submitted for kind perusal.

- In the reference 1st cited , The Executive Engineer, RWS Division, Chengalpattu has stated that M/s Hindustan Institute of Technology and Science at Padur Village in Thiruporur Union was inspected with the Deputy Registrar/H.I.E.T regarding the drainage issue inside the H.I.E.T campus of Padur panchayat. From the inspection of site it was observed that the drainage issue inside the H.I.E.T campus University was the due to run-off from the apartments , Hotels and residences in Padur Village Panchayat of Thiruporur union.
- In this connection, it is submitted that the President /Padur Panchayat has given notice to the resident of Padur panchayat, Apartments and Hotels to not to let out the untreated water from their premises in the roads of Padur panchayat. The action will be taken against the defaulters who let out untreated water in

2

roads by imposing the fine and disconnecting the water connection by the panchayat authority. Vide reference 3rd cited. The copy of the letter enclosed.

- Accordingly, the President, Padur Panchayat of Thiruporur Union has imposed fine on the defaulters for letting out the untreated water from their premises. The following are the list of certain defaulters who were fined by the President, Padur Panchayat for letting untreated sewage. The copy of the receipts are enclosed herewith.

Sl.No	Name of Defaulters	Reason	Fine by Padur Panchayat in Rs.	Panchayat Receipt No: Date
1	M/s.Ganga Sweets, Padur	Letting out of untreated sewage	Rs. 10,000.00	Rt.No:23701/ 5.7.2024
2	M/s.City Palace, Padur	Letting out of untreated sewage	Rs. 2,000.00	Rt.No:23702/ 5.7.2024
3	M/s.King Food Street, Padur	Letting out of untreated sewage	Rs. 50,000.00	Rt.No:23704/ 5.7.2024
4	M/s.Urbanrise Revolutions Apartments, Padur	Letting out of untreated sewage	Rs.5,00,000.00	Rt.No:23705/ 5.7.2024
5	M/s.Purankara swan Lake Apartments, Padur	Letting out of untreated sewage	Rs.50,000.00	Rt.No:23706/ 5.7.2024

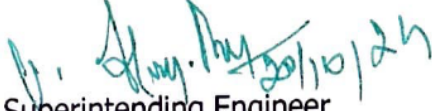
- In this regards it is submitted that the water supply and sewage disposal in Padur panchayat is maintained by the local body. The runoff inside the HIET university campus is due to letting of untreated sewage and storm water run-off . The action is being taken by the President/ Padur and the BDO/Tiruporur to sort the issue.

Further, it is submitted that TWAD Board is neither having any infrastructure nor maintaining the water supply and sewage disposal systems in Padur panchayat. Hence the issue mentioned in the above petition does not pertains to TWAD Board.

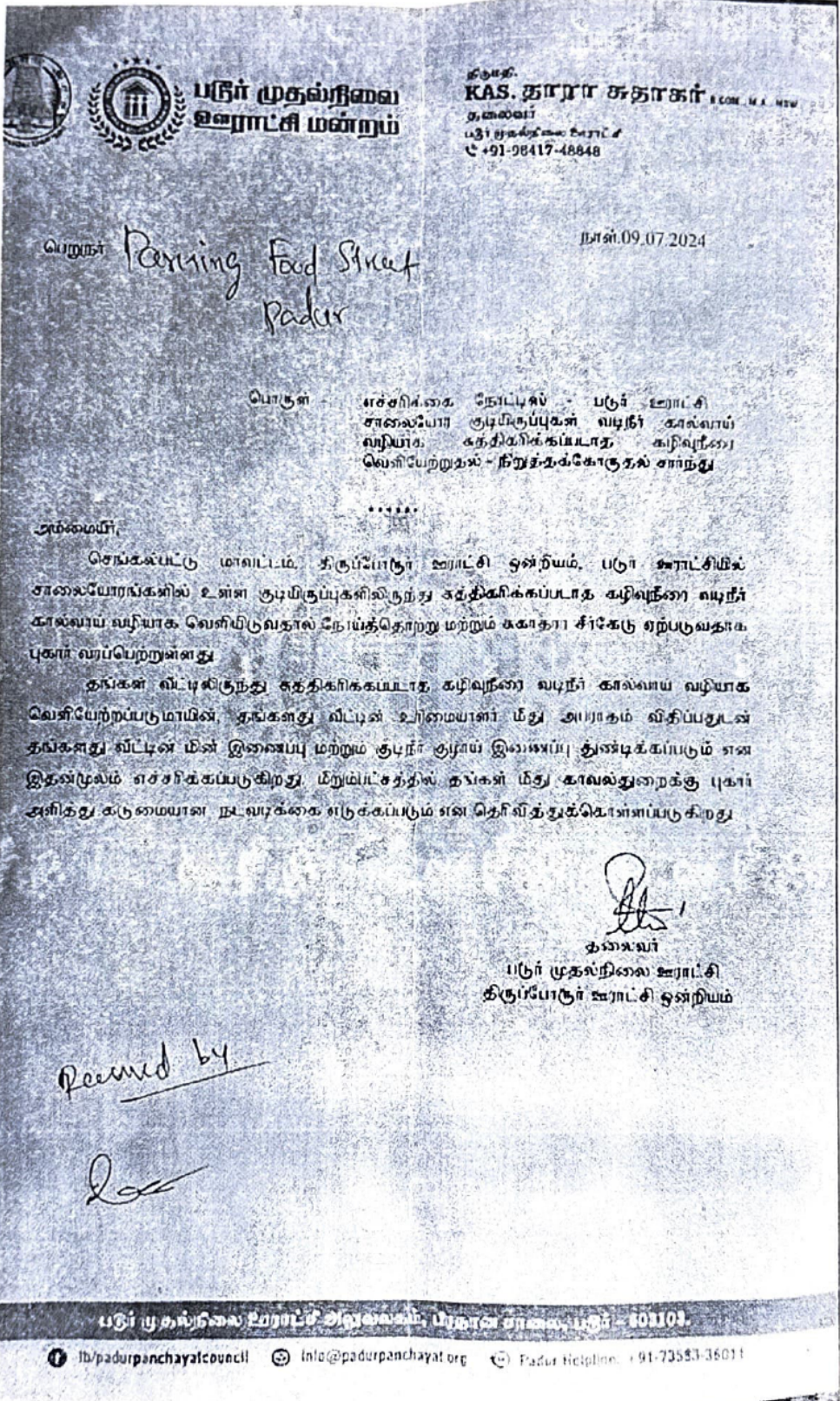
This submitted for favour of kind information please.

Encl: Copy of Receipt-5 Nos

Copy of letter 3rd ref


Superintending Engineer,
TWAD Board, KTC Circle,
Chennai.

Copy of the letter from the President /Padur Panchayat of Thiruporur Union to stop letting out untreated sewage water in Padur panchayat




தலைவர்
KAS. தாரா சுதாகர் B.COM, M.A., M.B.A.
 தலைவர்
 படுர் ஊராட்சி மன்றம்
 தொலைபேசி: +91-98417-48848


நாள்.09.07.2024

பெறுந் **Perming Food Street**
Padur

படுர்: எச்சரிக்கை நோட்டீஸ் - படுர் ஊராட்சி
 சாலையோரங்களில் உள்ள குடியிருப்புகள் வழிநீர் கால்வாய்
 வழியாக சுத்திகரிக்கப்படாத கழிவுநீரை வழிநீர்
 வெளியேற்றுவது - நிறுத்திக்கொடுதல் சார்ந்து

அம்மையர்,
 செங்கல்பட்டு மாவட்டம், திருப்போரூர் ஊராட்சி ஒன்றியம், படுர் ஊராட்சியில்
 சாலையோரங்களில் உள்ள குடியிருப்புகளிலிருந்து சுத்திகரிக்கப்படாத கழிவுநீரை வழிநீர்
 கால்வாய் வழியாக வெளியிடுவதால் நேயத்தொற்று மற்றும் கசகதா சீர்கேடு ஏற்படுவதாக
 புகார் வரப்பெற்றுள்ளது.
 தங்கள் வீட்டிலிருந்து சுத்திகரிக்கப்படாத கழிவுநீரை வழிநீர் கால்வாய் வழியாக
 வெளியேற்றப்படுமாயின், தங்களுக்கு வீட்டின் உரிமையாளர் மீது அபராதம் விதிப்பதன்
 தங்களுக்கு வீட்டின் மின் இணைப்பு மற்றும் குடிநீர் குழாய் இணைப்பு துண்டிக்கப்படும் என
 இதன்மூலம் எச்சரிக்கப்படுகிறது. மீறும்பட்சத்தில் தங்கள் மீது காவல்துறைக்கு புகார்
 அளித்து கடுமையான நடவடிக்கை எடுக்கப்படும் என தெரிவித்துக்கொள்ளப்படுகிறது.


 தலைவர்
 படுர் முதல்நிலை ஊராட்சி
 திருப்போரூர் ஊராட்சி ஒன்றியம்

Received by


Copy of the fine receipts for letting of untreated sewage water in Padur panchayat to following defaulter by the President /Padur Panchayat of Thiruporur Union in Chengalpattu District

செங்கல்பட்டி மாவட்டம்
செங்கல்பட்டி மாவட்டம்
செங்கல்பட்டி மாவட்டம்
603 003

No. A 23701

பலவகை வரவு ரசீது

பற்றல் சீட்டு எண்.
நாள்: 05.07.2024

புத்தக எண்: 1167

தரு: கந்தா விதிலை
கிராமம்: 1167
என்பவரிடமிருந்து
ரூபாய்: 10,000/- (ரூபாய்) பத்தாயிரம் மட்டும்
அபராத தொகை (சுவிட்ச் அங்கீகரிக்கப்பட்டது)

பணம் செலுத்தப்படவில்லை.
குறிப்பு: 1. இந்த பற்றல் சீட்டு தனி அலுவலர் / ஊராட்சி தலைவரின் Fascimiles - டிஜி.எஸ்.எம். மூலம் வரி வசூலிப்பதற்காக வெளியிடப்பட்டது.
2. பணம் செலுத்தப்படவில்லை என்றால் பற்றல் சீட்டு செய்யப்படும். இது ஒரு அபராத தொகை ஆகும். இதைத் தவிர்த்தல் நடைமுறைப்படுத்தப்படும்.

செ.கே.சே.கே.

செங்கல்பட்டி மாவட்டம்
செங்கல்பட்டி மாவட்டம்
செங்கல்பட்டி மாவட்டம்
603 003

No. A 23712

பலவகை வரவு ரசீது

பற்றல் சீட்டு எண்.
நாள்: 05.07.2024

புத்தக எண்: 1167

தரு: சி.ஆர். சுவாமி
கிராமம்: 1167
என்பவரிடமிருந்து
ரூபாய்: 2000/- (ரூபாய்) இரண்டாயிரம் மட்டும்
அபராத தொகை (சுவிட்ச் அங்கீகரிக்கப்பட்டது)

பணம் செலுத்தப்படவில்லை.
குறிப்பு: 1. இந்த பற்றல் சீட்டு தனி அலுவலர் / ஊராட்சி தலைவரின் Fascimiles - டிஜி.எஸ்.எம். மூலம் வரி வசூலிப்பதற்காக வெளியிடப்பட்டது.
2. பணம் செலுத்தப்படவில்லை என்றால் பற்றல் சீட்டு செய்யப்படும். இது ஒரு அபராத தொகை ஆகும். இதைத் தவிர்த்தல் நடைமுறைப்படுத்தப்படும்.

செ.கே.சே.கே.

செங்கல்பட்டி மாவட்டம்
செங்கல்பட்டி மாவட்டம்
செங்கல்பட்டி மாவட்டம்
603 003

No. A 23714

பலவகை வரவு ரசீது

பற்றல் சீட்டு எண்.
நாள்: 05.7.2024

புத்தக எண்: 1167

தரு: KING FOOD STREET
கிராமம்: 1167
என்பவரிடமிருந்து
ரூபாய்: 50000/- (ரூபாய்) ஐம்பதாயிரம் மட்டும்
அபராத தொகை (சுவிட்ச் அங்கீகரிக்கப்பட்டது)

பணம் செலுத்தப்படவில்லை.
குறிப்பு: 1. இந்த பற்றல் சீட்டு தனி அலுவலர் / ஊராட்சி தலைவரின் Fascimiles - டிஜி.எஸ்.எம். மூலம் வரி வசூலிப்பதற்காக வெளியிடப்பட்டது.
2. பணம் செலுத்தப்படவில்லை என்றால் பற்றல் சீட்டு செய்யப்படும். இது ஒரு அபராத தொகை ஆகும். இதைத் தவிர்த்தல் நடைமுறைப்படுத்தப்படும்.

செ.கே.சே.கே.

6

TAMILNADU WATER SUPPLY AND DRAINAGE BOARD

From

Er. T.Anitha, M.E,
Executive Engineer,
TWAD Board,
RWS Division,
Chengalpet.

To

The Superintending Engineer,
TWAD Board,
KTC Circle,
Chennai.

Lr.No: F-NGT-PETITION/ EE/RWS/CPT/2024/Dt: 08.10.2024

Sir,

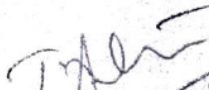
Sub: TWAD Board – Chengalpattu District – M/s Hidustan Institute of Technology and Science, Padur village, Chennai - National Green Tribunal, Chennai application – report submitted – reg.

Ref: 1. M/s Hidustan Institute of Technology and Science, Padur village, Chennai Application No -

I wish to inform that visited M/s Hidustan Institute of Technology and Science at Padur Village in Thiruporur Union Contacted Deputy Registrar of Hidustan University and conducted field inspection regarding sewage water or semi treated water, STP discharge etc, directly or indirectly into the storm water drain. Based on the inspection finding that this issues is not related to the Tamilnadu Water supply and Drainage Board and this is convey to Deputy Register.

The drainage issue inside the University is caused by Sewage water run of from the Padur Village Panchayat apartments and Hotels. For this the letter issued and fine has been imposed on this Apartments and Hotels by Padur Village Panchayat. Copy of the relevant documents submitted for favour of information.

Encl: Fine Receipt and Panchayat letter


8/10/24
Executive Engineer, TWAD Board,
RWS Division, Chengalpettu.

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No. 168 of 2024 (SZ)

M/s Hindustan Institute of
Technology & Science, Chennai
...Applicant(s)

-Vs.-

Member Secretary, TNPCB,
Chennai and Ors.
...Respondent(s)

**DOCUMENTS FILED BY THE
RESPONDENT 2**

Y Kavitha
Counsel for Respondent 2
Standing Counsel for TWAD
Board
9841586629